

curb fissiparous tendencies in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) The main subject of discussion at the meeting of the National Integration Council held on 12.9.86 was welfare of minorities in the context of 15 point programme formulated by the late Prime Minister. The need for vigorous follow-up of the progress of 15 point programme was emphasised for promoting communal harmony and national integration.

Site for Capital of Haryana

354. SHRI MUKHTIAR SINGH MALIK: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 2146 given in the Rajya Sabha on the 14th August, 1986 and state:

(a) whether Government have considered the opinion of the Venkataramiah Commission regarding the capital city of Haryana;

(b) if so, what is the name of the site selected for this purpose; and

(c) what is the amount of funds earmarked for this purpose by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c) The Government of India has not selected any site for building the Capital of Haryana. Nor have any funds been earmarked for the purpose. The Venkataramiah Commission has, in its report, suggested that the Government of India may bear the cost of acquisition of land and its development, for the capital city of Haryana and also the cost of construction of Government buildings necessary for a

capital, upto an amount of Rs. 200 crores. The suggestion made by the Commission will be considered at the appropriate time.

Issuing of identity cards in border areas

355. SHRI F. M. KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of intruders shot dead and arrested on the Indo-Pak border during the last three months, State-wise;

(b) what are the details of the arms, ammunition and other documents seized from them;

(c) whether Government propose to issue "Identity" Cards to people living along the border districts in view of the sharp increase in the infiltration of Pak-trained terrorists, spies, smugglers and drug traffickers into India; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) The information is being collected and will be laid on the Table of the House.

(c) and (d) A pilot Scheme for issue of identity cards in four selected Tehsils in four border districts of Rajasthan has been recently approved. The scheme is aimed at checking anti-national and anti-social activities and infiltrations into border areas. Under this scheme identity-cards are proposed to be issued to permanent residents, temporary residents and visitors separately. Public servants carrying duly authorised official identity cards and foreign nationals having a valid passport/visa and/or other valid travel documents will be exempted. The scheme is centrally funded and an expenditure of about Rs. 36 lakhs is expected to be incurred on this scheme in the current financial year.